

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 510/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Mr. Babulal Lalchand Shah
v/s.
M/s. SATRA PROPERTIES (INDIA) LIMITED

SECTION OF THE COMPANIES ACT: Section 9 OF THE
~~Companies Act 1956/2013/I~~ & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CA. Sanjay Ruia	Intern Professional	<u>S.K. Ruia</u>
2.	Babulal Lalchand Shah	Petitioner	<u>Babulal Shah</u>
3.	HARESH P. SHAH	AR for Petitioner	<u>Hareesh Shah</u>

Order

CP 510/I&BP/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 25.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)